

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 119 of 2014 & IA No. 265 of 2014

Dated : 1st August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Udipi Power Corporation Ltd. ...Appellant(s)
Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhuri

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
for R. 2 to 7
Ms. N. Vidya for R.9

ORDER

Mr. Anand K. Ganesan, the learned counsel appearing for Respondent Nos. 2 to 7 seeks some time to file the reply. Accordingly, he is directed to file the same on or before 14.08.2014 after serving copy on the other side.

Post the matter on **26.08.2014** along with connected Appeal no. 108 of 2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt